

**ANNUAL REPORT ON WORKING AND
ADMINISTRATION OF COMPANIES
ACT, 1956**

**THE DEPUTY MINISTER IN THE
DEPARTMENT OF COMPANY AFFAIRS
(SHRI BEDABRATA BARUA) :** I beg to
lay on the Table a copy of the Annual
Report (Hindi and English versions) on the
working and administration of the Compa-
nies Act, 1956, for the year 1970-71 under
section 638 of the said Act. [Placed in
Library. See No. LT—1589/72]

**DOCK WORKERS (ADVISORY COMMI-
TTEE) AMENDMENT RULES, 1971**

SHRI BALGOVIND VERMA : I beg
to lay on the Table a copy of the Dock
Workers (Advisory Committee) Amendment
Rules, 1971 (Hindi and English versions)
published in Notification No. S. O. 3 in
Gazette of India dated the 1st January,
1972 under sub-section (3) of section 8 of
the Dock Workers (Regulation of Employ-
ment) Act, 1948. [Placed in Library. See
No. LT—1590/72]

12.33 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary of Rajya Sabha :—

“In accordance with the provisions of
sub-rules (6) of rule 186 of the Rules
of Procedure and Conduct of Business
in the Rajya Sabha, I am directed to
return herewith the Appropriation (Vote
on Account) Bill, 1972 which was
passed by the Lok Sabha at its sitting
held on the 25th March, 1972, and
transmitted to the Rajya Sabha for its
recommendations and to state that this
House has no recommendations to make
to the Lok Sabha in regard to the said
Bill.”

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table
the Appropriation (Railways) Vote on
Account Bill, 1972 passed by the Houses of
Parliament during the current session and

assented to since a report was last made to
the House on the 25th March, 1972.

**ESTIMATES COMMITTEE
SIXTEENTH REPORT**

SHRI AZIZ IMAM (Mirzapur) :
Sir, I beg to present the Sixteenth Report
of the Estimates Committee on the Depart-
ment of Supply regarding action taken by
Government on the recommendations contain-
ed in the Hundred and Twenty first
Report of the Estimates Committee (Fourth
Lok Sabha) on the Ministry of Supply
Directorate General of Supplies and Dis-
posals (Supplies Wing).

12.34 hrs.

BUSINESS OF THE HOUSE

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :**
With your permission, Sir, I rise to announ-
ce that Government Business in this
House during the week commencing Mon-
day, the 3rd April, 1972, will consist of :—

- (1) Consideration of any item of
business carried over from
today's order paper,
- (2) Consideration and passing of :—
 - (i) The Indian Copper Cor-
poration (Taking over of
Management) Bill, 1972.
 - (ii) The Contingency Fund of
India (Amendment) Bill,
1972.
 - (iii) The Administrators—Gen-
eral (Amendment) Bill,
1972, as passed by Rajya
Sabha.
 - (iv) The Public Wakfs (Exten-
sion of Limitation) (Delhi
Amendment) Bill, 1972, as
passed by Rajya Sabha.
- (3) Discussion on the 'Fourth Plan
—Mid Term Appraisal;